

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2012  
& Appeal no. 71 of 2012**

**Dated : 17<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 70 of 2012**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2

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Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2

## **ORDER**

The learned counsel for the Appellant has finished his arguments in both the Appeals. The learned counsel for the Appellant as well as the Respondent are directed to file their respective Written Submissions on or before 10.06.2013 after serving copy on the other side.

Post the matter for further hearing on **10.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**